

ITEM NO.501

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1011/2022

SUPRIYO @ SUPRIYA CHAKRABORTY &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(WITH IA No. 78072/2023 - APPLICATION FOR PERMISSION, IA No. 77591/2023 - APPLICATION FOR PERMISSION, IA No. 93478/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 89225/2023 - EXEMPTION FROM FILING O.T., IA No. 76395/2023 - INTERVENTION APPLICATION, IA No. 82418/2023 - INTERVENTION APPLICATION, IA No. 89264/2023 - INTERVENTION APPLICATION, IA No. 57252/2023 - INTERVENTION APPLICATION, IA No. 78063/2023 - INTERVENTION APPLICATION, IA No. 82401/2023 - INTERVENTION APPLICATION, IA No. 91777/2023 - INTERVENTION APPLICATION, IA No. 53929/2023 - INTERVENTION APPLICATION, IA No. 76346/2023 - INTERVENTION APPLICATION, IA No. 82381/2023 - INTERVENTION APPLICATION, IA No. 87116/2023 - INTERVENTION APPLICATION, IA No. 89213/2023 - INTERVENTION APPLICATION, IA No. 91562/2023 - INTERVENTION APPLICATION, IA No. 52855/2023 - INTERVENTION APPLICATION, IA No. 77910/2023 - INTERVENTION APPLICATION, IA No. 82327/2023 - INTERVENTION APPLICATION, IA No. 87110/2023 - INTERVENTION APPLICATION, IA No. 88422/2023 - INTERVENTION APPLICATION, IA No. 74124/2023 - INTERVENTION APPLICATION, IA No. 77890/2023 - INTERVENTION APPLICATION, IA No. 83727/2023 - INTERVENTION APPLICATION, IA No. 87179/2023 - INTERVENTION APPLICATION, IA No. 90784/2023 - INTERVENTION APPLICATION, IA No. 77826/2023 - INTERVENTION APPLICATION, IA No. 87164/2023 - INTERVENTION APPLICATION, IA No. 89988/2023 - INTERVENTION APPLICATION, IA No. 71983/2023 - INTERVENTION APPLICATION, IA No. 78130/2023 - INTERVENTION APPLICATION, IA No. 82649/2023 - INTERVENTION APPLICATION, IA No. 89777/2023 - INTERVENTION APPLICATION, IA No. 93943/2023 - INTERVENTION APPLICATION, IA No. 67243/2023 - INTERVENTION APPLICATION, IA No. 77589/2023 - INTERVENTION APPLICATION, IA No. 78104/2023 - INTERVENTION APPLICATION, IA No. 82585/2023 - INTERVENTION APPLICATION, IA No. 67241/2023 - INTERVENTION APPLICATION, IA No. 87149/2023 - INTERVENTION/IMPLEADMENT, IA No. 93475/2023 - INTERVENTION/IMPLEADMENT, IA No. 87142/2023 - INTERVENTION/IMPLEADMENT, IA No. 78057/2023 - INTERVENTION/IMPLEADMENT, IA No. 75060/2023 - INTERVENTION/IMPLEADMENT, IA No. 90903/2023 - INTERVENTION/IMPLEADMENT, IA No. 52775/2023 - INTERVENTION/IMPLEADMENT, IA No. 72352/2023 - INTERVENTION/IMPLEADMENT, IA No. 89286/2023 - INTERVENTION/IMPLEADMENT, IA No. 78594/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 78593/2023 - PERMISSION TO APPEAR AND

**ARGUE IN PERSON, IA No. 83410/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 87151/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 87159/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**WITH**

**W.P.(C) No. 1020/2022 (PIL-W)  
(FOR ADMISSION and IA No.176659/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**W.P.(C) No. 1105/2022 (X)  
(FOR ADMISSION)**

**W.P.(C) No. 1141/2022 (X)  
(FOR ADMISSION)**

**W.P.(C) No. 1142/2022 (X)  
(FOR ADMISSION and IA No.201628/2022-EXEMPTION FROM FILING AFFIDAVIT)**

**W.P.(C) No. 1150/2022 (X)  
(WITH IA No. 53745/2023 - APPLICATION FOR PERMISSION)**

**W.P.(C) No. 93/2023 (X)  
(FOR ADMISSION)**

**W.P.(C) No. 159/2023 (PIL-W)  
(FOR ADMISSION)**

**W.P.(C) No. 129/2023 (X)  
(FOR ADMISSION and IA No.24442/2023-EXEMPTION FROM FILING O.T.  
IA No. 24442/2023 - EXEMPTION FROM FILING O.T.)**

**W.P.(C) No. 260/2023 (X)  
(FOR ADMISSION)**

**T.C.(C) No. 5/2023 (XVI-A)**

**T.C.(C) No. 6/2023 (XVI-A)**

**W.P.(C) No. 319/2023 (X)**

**T.C.(C) No. 7/2023 (XVI-A)  
(FOR ADMISSION)**

**T.C.(C) No. 8/2023 (XVI-A)  
(FOR ADMISSION)**

**T.C.(C) No. 10/2023 (XVI-A)  
(FOR ADMISSION)**

**T.C.(C) No. 9/2023 (XVI-A)  
(FOR ADMISSION)**

T.C.(C) No. 11/2023 (XVI-A)  
(FOR ADMISSION)

T.C.(C) No. 12/2023 (XVI-A)  
(FOR ADMISSION)

T.C.(C) No. 13/2023 (XVI-A)

W.P.(C) No. 478/2023 (X)  
(FOR ADMISSION)

Date : 11-05-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT  
HON'BLE MS. JUSTICE HIMA KOHLI  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.  
WP C 1011/22 Dr. Menaka Guruswamy, Sr. Adv.  
Ms. Arundhati Katju, Adv.  
Mr. Govind Manoharan, Adv.  
Ms. Shristi Bortkahur, Adv.  
Mr. Dhanurdhar Rana, Adv.  
Ms. Ritika Meena, Adv.  
Mr. Utkarsh Pratap, Adv.  
Ms. Diksha Tiwari, Adv.  
Mr. Lavkesh Bhambhani, Adv.  
Ms. Apurva Singh, Adv.  
Mr. Anchit Singla, Adv.  
Mr. Sharad Kumar Puri, Adv.  
Ms. Tanvi Nigam, Adv.  
Mrs. Priya Puri, AOR

WP C 1020/22 Mr. Mukul Rohatgi, Sr. Adv.  
TC 13/23 Mr. Saurabh Kirpal, Sr. Adv.  
Ms. Tahira Karanjawala, Adv.  
Ms. Niharika Karanjawala, Adv.  
Ms. Sanya Dua, Adv.  
Mr. Shreyas Maheshwari, Adv.  
Mr. Raghav Kacker, Adv.  
Mr. Abhishek Grover, Adv.  
Ms. Ranjeeta Rohtagi, Adv.  
Mr. Keshav Sehgal, Adv.  
Mr. Nikhil Arora, Adv.  
Mr. Cyrus Jal, Adv.  
Ms. Kalyani Bhide, Adv.  
M/S. Karanjawala & Co., AOR

WP C 93/23 Mr. Raju Ramchandran, Sr. Adv.  
WP C 129/23 Ms. Amritananda Chakravorty, Adv.

Ms. Anindita Pujari, AOR  
 Mr. Mihir Samson, Adv.  
 Ms. Sherya Munoth, Adv.  
 Ms. Sitamsni Cherukumlli, Adv.  
 Ms. Aswathi Menon, Adv.  
 Ms. Sitamsini Cherukumalli, Adv.  
 Mr. Mukunda Mamidipudi, Adv.  
 Ms. Asawari Sodhi, Adv.  
 Mr. Mukunda Mamidipudi, Adv.  
 Mr. Abhineet Arvind, Adv.  
 Mr. Maitreya Saha, Adv.  
 Ms. Radhika Mohapatra, Adv.

TC 12/23  
 TC 7/23  
 TC 8/23  
 TC 10/23

Mr. K V Viswanathan, Sr. Adv.  
 Ms. Geeta Luthra, Sr. Adv.  
 Ms. Bhabna Das, Adv.  
 Ms. Arundhati Katju, Adv.  
 Mr. Sai Kaushal, Adv.  
 Mr. Govind Manoharan, Adv.  
 Ms. Tara Narula, Adv.  
 Ms. Shivani Luthra Lohiya, Adv.  
 Ms. Aparajita Sinha, Adv.  
 Mr. Nitin Saluja, Adv.  
 Ms. Tamanna Pankaj, Adv.  
 Ms. Asmita Narula, Adv.  
 Ms. Shivangi Sharma, Adv.  
 Ms. Apoorva Maheshwari, Adv.  
 Ms. Sonal Chopra, Adv.  
 Mr. Manas Agrawal, Adv.  
 Mr. Dhanurdhar Singh Rana, Adv.  
 Ms. Shristi Borthakur, Adv.  
 Ms. Ritika Meena, Adv.  
 Mr. Rahul Sangwan, Adv.  
 Mr. Karthik Sundar, Adv.  
 Ms. Diksha Tiwari, Adv.  
 Mr. M.G. Aravind Raj, Adv.  
 Ms. Apurva Singh, Adv.  
 Mr. Sivagnanam Karthikeyan, Adv.  
 Mr. Anchit Singla, Adv.  
 Mr. Siddharth Sridhar, Adv.  
 Mr. Navjot Singh, Adv.  
 Ms. Shally Bhasin, AOR  
 Mr. Chaitanya Safaya, Adv.  
 Mr. Anand Amit, Adv.  
 Ms. Varshini Sudhinder, Adv.

TC 5/23

Mr. A. Selvin Raja, AOR  
 Mr. Manu Srinath, Adv.  
 Mr. A. Selvin Raja, Adv.  
 Mr. M P Srivignesh, Adv.  
 Mr. Lakshman Raja T., Adv.  
 Mr. Mithun Kumar N., Adv.

TC 9/23  
 Ms. Karuna Nundy, Adv.  
 Mr. Rahul Narayan, AOR  
 Ms. Muskan Tibrewala, Adv.  
 Mr. Amanpreet Singh, Adv.  
 Mr. Nitish Chaudhary, Adv.  
 Ms. Ramya Soni, Adv.

WP C 1105/22  
 WP C 1150/22  
 Mr. Anand Grover, Sr. Adv.  
 Ms. Nupur Kumar, AOR  
 Mr. Paras Nath Singh, Adv.  
 Mr. Rohin Bhatt, Adv.

WP C 1141/22  
 Dr. Menaka Guruswamy, Sr. Adv.  
 Ms. Arundhati Katju, Adv.  
 Ms. Neeha Nagpal, Adv.  
 Mr. Malak Manish Bhatt, AOR  
 Mr. Himanshu Suman, Adv.  
 Mr. Utkarsh Pratap, Adv.  
 Mr. Lavkesh Bhambhani, Adv.  
 Mr. Dhanurdhar Singh Rana, Adv.  
 Ms. Shristi Borthakur, Adv.  
 Ms. Ritika Meena, Adv.

WP C 1142/22  
 Dr. Abhishek Manu Singhvi, Sr. Adv.  
 Mr. Shadan Farasat, AOR  
 Mr. Amit Bhandari, Adv.  
 Mr. Aman Sharma, Adv.  
 Mr. Gautam Bhatia, Adv.  
 Mr. Utkarsh Saxena, Adv.  
 Mr. Abhinav Shekhri, Adv.  
 Mr. Shourya Dasgupta, Adv.  
 Mr. Aman Naqvi, Adv.  
 Ms. Hrishika Jain, Adv.  
 Ms. Natasha Maheshwari, Adv.  
 Ms. Mreganka Kukreja, Adv.  
 Mr. Abhishkar Singhvi, Adv.

WP C 159/23  
 Ms. Jayna Kothari, Sr. Adv.  
 Mr. Kumar Dushyant Singh, AOR  
 Mr. Rohit Sharma, Adv.  
 Ms. Aparna Mehrotra, Adv.  
 Mr. Raghav Gupta, Adv.  
 Mr. Nikhil Purohit, Adv.  
 Mr. Ashok Kumar, Adv.

TC 6/23  
 Mr. Raghav Awasthi, Adv.  
 Mr. Namit Saxena, AOR  
 Mr. Awnish Maithani, Adv.  
 Mr. Shivam Raghuwanshi, Adv.

TC 11/23  
 Ms. Ruchira Goel, AOR

WP C 260/23  
 Ms. Vrinda Grover, Adv.

Mr. Aakarsh Kamra, AOR  
 Mr. Suraj Sanap, Adv.  
 Mr. Aavishkar Singh, Adv.

WP C 319/23

Mr. Shivam Singh, Adv.  
 Ms. Mugdha Pande, Adv.  
 Mr. Dhruva Gandhi, Adv.  
 Mr. Harpreet Singh Gupta, Adv.  
 Mr. Shiva Sharma, Adv.  
 Ms. Shivika Sharma, Adv.  
 Ms. Shaswati Parhi, Adv.  
 Ms. Serena Jethmalani, Adv.  
 Mr. Kailas Bajirao Autade, AOR

WP C 478/23

Mr. Shaurya Sahay , AOR

By Courts Motion, AOR

For Respondent(s)  
 UOI

Mr. R Venkataramani, Attorney General for India  
 Mr. Tushar Mehta, Solicitor General  
 Mr. K M Nataraj, A.S.G.  
 Mr. Kanu Agrawal, Adv.  
 Mr. Udai Khanna, Adv.  
 Ms. Ruchi Gour Narula, Adv.  
 Mr. Madhav Sinhal, Adv.  
 Mr. Arkaj Kumar, Adv.  
 Mr. Padmesh Mishra, Adv.  
 Mr. Chitvan Singhal, Adv.  
 Mr. Abhishek Kumar Pandey, Adv.  
 Mr. Raman Yadav, Adv.  
 Mr. Arvind Kumar Sharma, AOR

Intervenors

Mr. Tushar Mehta, Solicitor General  
 Mr. Maninder Singh, Sr. Adv.  
 Mrs. Manisha Lavkumar, Sr. Adv.  
 Ms. Swati Ghildiyal, AOR  
 Ms. Devyani Bhatt, Adv.  
 Mr. Ankit Yadav, Adv.  
 Ms. Aishwarya Gupta, Adv.

Mr. Rakesh Dwivedi, Sr. Adv.  
 Mr. Saurabh Mishra, A.A.G.  
 Mr. Bharat Singh, A.A.G.  
 Mr. Ankita Choudhary, D.A.G.  
 Mr. Sunny Choudhary, AOR  
 Ms. Sansriti Pathak, Adv.  
 Mr. Yashraj Singh Bundela, Adv.  
 Mr. Abhimanyu Singh, Adv.  
 Mr. Sandeep Sharma, Adv.  
 Mr. Karan Bishnoi, Adv.

Mr. Kapil Sibal, Sr. Adv.  
Mr. M. R. Shamshad, AOR  
Mr. Arijit Sarkar, Adv.  
Ms. Nabeela Jamil, Adv.  
Ms. Aparajita Jamwal, Adv.  
Ms. Sumedha Ray Sarkar, Adv.  
Ms. Manisha Singh, Adv.  
Ms. Rupali Samuel, Adv.  
Mr. Rishabh Parikh, Adv.  
Mr. Niaz A Farooqui, Adv.

Mr. Arvind P. Datar, Sr. Adv.  
Mr. Aman Jha, Adv.  
Ms. Ruchi Kohli, Adv.  
Mr. Rahul Unnikrishnan, Adv.  
Mr. Ankit Anandraj Shah, Adv.  
Mr. Gaurav Prakash Shah, Adv.  
Ms. Srishti Mishra, Adv.  
Mr. Rishi Tutu, Adv.  
Ms. M. Jannani, Adv.  
Mr. R. C. Kohli, AOR

Ms. Aishwarya Bhati, A.S.G.  
Mrs. Swarupama Chaturvedi, AOR  
Ms. Saumya Kapoor, Adv.  
Ms. Katyayani Anand, Adv.  
Mr. Anuj Saluja, Adv.  
Mr. Anubhav Dubey, Adv.

Mr. Maninder Singh, Sr. Adv.  
Mr. Prabhas Bajaj, Adv.  
Mr. Navneet R, Adv.  
Mr. Ajay Sabharwal, Adv.  
Mr. Rangasaran Mohan, Adv.  
Ms. Megha Sharma, Adv.  
Ms. Akanksha Gupta, Adv.  
Mr. Ashish Singh, Adv.  
Mr. Shoumendu Mukherji, AOR

Mr. Atmaram N S Nadkarni, Sr. Adv.  
Mr. Atulesh Kumar, AOR  
Mr. S Santosh Rebello, Adv.  
Ms. Manisha Agarwal Narain, Adv.

Mr. J Sai Deepak, Adv.  
Mr. V Shyamohan, Adv.  
Ms. Shaktiki Sharma, Adv.  
Mr. Avinash Sharma, Adv.  
Mr. Abhishek Avadhani, Adv.  
Ms. Anshika Bajpai, Adv.  
Mr. Akshat Gogna, Adv.  
Mr. Pranav Krishna, Adv.  
For M/S. Kmp Law Aor, AOR

Ms. Priya Aristotle, AOR  
Dr. Joseph Aristotle S, Adv.  
Mr. George Varghese, Adv.  
Ms. Sheela Washington, Adv.

Ms. Manisha Agrawal Narain, Adv.  
Mr. Surya Kant, AOR  
Ms. Priyanka Tyagi, Adv.  
Mr. Amit Kr. Singh, Adv.  
Mr. Varun Maheshwari, Adv.  
Mr. Manan Soni, Adv.

Dr. Sasmit Patra, Adv.  
Mr. Joby P. Varghese, AOR  
Mr. Upmanyu Sharma, Adv.

Dr. Sasmit Patra, Adv.  
Mr. Abhinav Shrivastava, AOR  
Mr. Shivang Rawat, Adv.  
Ms. Radhika Jalan, Adv.

Ms. Sanjivani Aggarwal, Adv.  
Mr. Pradeep Shekhawat, Adv.  
Ms. Jyoti Aggarwal, Adv.  
Ms. Filza Moonis, AOR

Mr. Som Thomas, in-person

Mr. Prashanth R Dixit, Adv.  
Mr. Shekhar G Devasa, Adv.  
Ms. Thashmitha Muthanna, Adv.  
Mr. Manish Tiwari, Adv.  
Mr. Niroop Sukirthy, Adv.  
Mr. Prajwal Hallur, Adv.  
M/S. Devasa & Co., AOR

Mr. Mahabir Singh, Sr. Adv.  
Mr. Group Captain Karan Singh Bhati, Adv.  
Ms. Archana Pathak Dave, AOR  
Ms. Apurva Mahntiyan, Adv.  
Mr. Kumar Prashant, Adv.  
Mr. Parmod Kumar Vishnoi, Adv.

Mr. P. V. Yogeswaran, Adv.  
Mr. Ashish Kumar Upadhyay, Adv.  
Mr. Y. Lokesh, Adv.  
Mr. Anirudh Sharma, Adv.  
Mr. V. Kandha Prabhu, Adv.  
Ms. Maitri Goal, Adv.  
Mr. Anubhav Chaturvedi, Adv.  
Mr. N. B. V. Srinivasa Reddy, Adv.  
Mr. Akshat Srivastava, AOR



Mr. Gourave Kumar Agarwal, AOR

Dr. AP Singh, Adv.  
Mr. VP Singh, Adv.  
Mrs. Richa Singh, Adv.  
Mrs. Geeta Chauhan, Adv.  
Mr. Sadashiv, AOR

Mr. Dhawal Uniyal , AOR

Mr. Navin Pahwa, Sr. Adv.  
Mr. Kumar Kartikay, Adv.  
Mr. Sudhakar Kulwant, Adv.  
Mr. Sahitya Srivastava, Adv.  
Ms. Anmol Sharma, Adv.  
Ms. Anurag Rana, Adv.  
Mr. Pushpinder Singh, AOR

Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Bharat Bagla, Adv.  
Ms. Shreya Saxena, Adv.  
Ms. Yamini Singh, Adv.  
Mr. Sourav Singh, Adv.

Mr. Jaideep Gupta, Sr. Adv.  
Mr. Hamza Lakdawala, Adv.  
Ms. Racheeta Chawla, Adv.  
Ms. Manicka Priya S, Adv.  
Mr. Supratik Sarkar, Adv.  
Mr. Mukund P. Unny, AOR

Mr. Kaleeswaram Raj, Adv.  
Ms. Thulasi K Raj, Adv.  
Mr. Mohammed Sadique T.A., AOR

Mr. Pulkit Srivastava, AOR

Mr. Somanadri Goud Katam, AOR

Mr. V. Giri, Sr. Adv.  
Mr. Abhilash. M.R., Adv.  
Mr. Sayooj Mohandas. M, Adv.  
Mr. Sandeep Singh, AOR

Mr. Abhay Anil Anturkar, Adv.  
Mr. Sarthak Mehrotra, Adv.  
Mr. Dhruv Tank, Adv.  
Ms. Surbhi Kapoor, AOR

Mr. Gaichangpou Gangmei, AOR

Mr. Ranjit Kumar, Sr. Adv.  
Mr. Santosh Kumar, Adv.  
Mr. Praneet Pranav, Adv.  
Mr. Amit Sharma, Adv.  
Mr. Vikash Chandra Shukla , AOR  
Mr. Alabhya Dhamija, Adv.  
Mr. Aishvary Vikra, Adv.  
Mr. Abhinav Gupta, Adv.  
Mr. Nitesh Ranjan, Adv.  
Ms. Sindoor VNL, Adv.  
Ms. Aditi Tripathi, Adv.  
Mr. Prabhsimar Singh, Adv.

Ms. Manju Jetley, AOR

Mr. Siddhartha Sinha, AOR  
Mr. Prashant Rawat, Adv.  
Ms. Priya Mishra, Adv.  
Mr. Nring Chamwibo Zeliang, Adv.  
Ms. Anu Priya Nisha Minz, Adv.  
Mr. Tathagat Sharma, Adv.  
Ms. Marbiang Khongwir, Adv.  
Mr. Shivam Singhanian, Adv.  
Ms. Chubalemla Chang, Adv.  
Mr. Nitansh Jaiswal, Adv.  
Mr. Abhishek Singh, Adv.  
Mr. Aditya Mishra, Adv.  
Mr. Prang Newmai, Adv.  
Mr. S. Rajurkar, Adv.

Ms. Charu Mathur, AOR

Mr. Harshvir Pratap Sharma, Sr. Adv.  
Ms. Meera Kaura, AOR  
Mr. Tejas Patel, Adv.  
Mr. Saket, Adv.  
Ms. Muskaan Gandhi, Adv.  
Mr. Abhinav Chandan, Adv.  
Mr. Pawan Aneja, Adv.  
Mr. Akshay, Adv.

Ms. Anindita Mitra, AOR

Mr. Mohd. Zahid Hussain , AOR

Mr. Manan Kumar Mishra, Sr. Adv.  
Mr. S. Prabakaran, Sr. Adv.  
Mr. R. Balasubramanian, Sr. Adv.  
Ms. Anjul Dwivedi, Adv.  
Dr. Ram Sankar, Adv.  
Mr. Sai Gridhar, Adv.

Mr. Vishwajeet Mishra, Adv.  
Mr. Krishna Pandey, Adv.  
Mr. T S. Nanda Kumar, Adv.  
Mr. Anand Kumar V, Adv.  
Mr. Aditya Kishor Tyagi, Adv.  
Ms. RV Shaarumathi, Adv.  
Mr. Jai Singh G, Adv.  
Ms. Sunatha Bagadhi, Adv.  
For M/S. Ram Sankar & Co

Mr. Alex Joseph, AOR

Mr. Ejaz Maqbool, AOR

Ms. Geeta Luthra, Sr. Adv.  
Ms. Tanvi Dubey, Adv.  
Mr. Anukrit Gupta, Adv.  
Mr. Sanpreet Singh, Adv.  
Mr. Sanjay Kumar Dubey, Adv.  
Mr. Sumit Chatterjee, Adv.  
Mr. Yash, Adv.  
Ms. Anushree Malviya, Adv.  
Ms. Shrestha Narayan, Adv.  
Mr. Milind Kumar, AOR

Dr. Menaka Guruswamy, Sr. Adv.  
Mr. Suhaan Mukerji, Adv.  
Mr. Abhishek Manchanda, AOR  
Ms. Nisha Tomar, Adv.  
Mr. Gautam Bhatia, Adv.  
Mr. Utkarsh Pratap, Adv.  
Mr. Sayandeep Pahari, Adv.  
Mr. Lavkesh Bhambhani, Adv.  
Mr. Tanmay Sinha, Adv.

Mr. Shashank Shekhar Jha, Adv.

Ms. Tanushree Bhalla, In-person

**Intervenor-in-person**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Arguments concluded.
- 2 Judgment reserved.

**(SANJAY KUMAR-I)  
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR**